COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 258 OF 2019 &
IA NOS. 1360 & 1359 OF 2019

Dated : 26h July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

GVK Power (Goindwal Sahib) Limited …Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr. …Respondent(s)

Counsel for the Appellant(s) : Mr. Sajan Poovayya, Sr. Adv.
Mr. Vishrov Mukerjee
Mr. Janmali Manikala
Ms. Priyanka M.P.
Mr.Sodekar Manava

Counsel for the Respondent(s) : Mr. Sakesh Kumar
Ms. Gitanjali N.Sharma for R-1

Ms. Suparna Srivastava for R-2

ORDER

Heard learned counsel for the parties. Stay is granted till the next date of hearing as sought for.

List the matter on ***30.07.2019.***

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

Bn/kt